

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION**

Dated Guwahati the 2<sup>nd</sup> July, 2013.

**NO.HC.VII-155/Pt.-II/2011/ 5760 /A #####** The Hon'ble Gauhati High Court has been pleased to modify the Notification No.HC.VII-155/Pt.-I/2011/1567/A, dated 22.02.2013 and determine seniority of the existing Officers of the Mizoram Judicial Service in the following order –

### **GRADE-I (DISTRICT JUDGE CADRE)**

<b>Sl. No.</b>	<b>Name</b>	<b>Designation</b>	<b>Present place of posting</b>
1.	Shri P. Singthanga	<b>Secretary to the Govt. of Mizoram, Law &amp; Judicial Department</b>	<b>Aizawl</b>
2.	Shri T. Saikunga	<b>Special Judge, ND &amp; PS Act (Independent Charge)</b>	<b>Aizawl</b>
3.	Smti. Lucy Lalrinthari	<b>District &amp; Sessions Judge</b>	<b>Lunglei</b>
4.	Shri K.L. Liana	<b>District &amp; Sessions Judge</b>	<b>Aizawl</b>
5.	Shri Vanlalmawia	<b>Additional District &amp; Sessions Judge</b>	<b>Lunglei</b>
6.	Smti. Marli Vankung	<b>Additional District &amp; Sessions Judge</b>	<b>Aizawl</b>
7.	Shri Joel Joseph Denga	<b>Presiding Officer, MACT &amp; Commissioner, Workmen's Compensation Act</b>	<b>Aizawl</b>
8.	Smti. Helen Dawngliani	<b>Addl. District &amp; Sessions Judge cum PO, Human Rights Court</b>	<b>Aizawl</b>
9.	Shri Thang Lianmang Guite	<b>Member Secretary, Mizoram State Legal Services Authority</b>	<b>Aizawl</b>
10.	Shri Vanlalenmawia	<b>Additional District &amp; Sessions Judge</b>	<b>Aizawl</b>

### **GRADE-II (SENIOR CIVIL JUDGE CADRE)**

<b>Sl. No.</b>	<b>Name</b>	<b>Designation</b>	<b>Present place of posting</b>
1.	Smti. R. Vanlalchami	<b>Chief Judicial Magistrate (Under suspension)</b>	<b>Lunglei</b>
2.	Shri Lalbiakzama	<b>Senior Civil Judge</b>	<b>Aizawl</b>
3.	Smti. M. Lallianmawii	<b>Senior Civil Judge</b>	<b>Aizawl</b>

4.	Dr. H.T.C. Laldrinchhana	Chief Judicial Magistrate cum Senior Civil Judge	Saiha
5.	Shri R. Vanlalena	Chief Judicial Magistrate cum Senior Civil Judge	Lunglei
6.	Shri Michael Lalrinsanga Sailo	Chief Judicial Magistrate cum Senior Civil Judge	Aizawl
7.	Shri Liansangzuala	Chief Judicial Magistrate	Kolasib
8.	Smti. R. Lalduhawmi	Chief Judicial Magistrate cum Senior Civil Judge	Champhai
9.	Smti. Sylvie Zomuanpuii Ralte	Senior Civil Judge	Aizawl
10.	Shri F. Rohlupua	Chief Judicial Magistrate cum Senior Civil Judge	Mamit

**GRADE-III (CIVIL JUDGE CADRE)**

Sl. No.	Name	Designation	Present place of posting
1.	Smti. Julie Lalrinzami	Civil Judge cum Judicial Magistrate 1 <sup>st</sup> Class	Mamit
2.	Shri Lalngaihrawia Zote	Civil Judge cum Judicial Magistrate 1 <sup>st</sup> Class	Lunglei
3.	Smti. Ngursangzuali Sailo	Civil Judge cum Judicial Magistrate 1 <sup>st</sup> Class	Aizawl
4.	Smti. Gracy L. Bawitlung	Civil Judge cum Judicial Magistrate 1 <sup>st</sup> Class	Lunglei
5.	Shri Laldinpuia Tlau	Civil Judge cum Judicial Magistrate 1 <sup>st</sup> Class	Aizawl
6.	Smti. Lalrochami Ralte	Civil Judge cum Judicial Magistrate 1 <sup>st</sup> Class	Serchhip
7.	Shri Lalramsanga	Civil Judge cum Judicial Magistrate 1 <sup>st</sup> Class	Aizawl
8.	Shri Vincent Lalrokima	Civil Judge cum Judicial Magistrate 1 <sup>st</sup> Class	Aizawl
9.	Shri Birthoilal Sakachep	Civil Judge cum Judicial Magistrate 1 <sup>st</sup> Class	Champhai
10.	Shri T. Lalhmachhuana	Civil Judge cum Judicial Magistrate 1 <sup>st</sup> Class	Saiha & Lawngtlai
11.	Shri R. Malsawmdawngzuala	Civil Judge cum Judicial Magistrate 1 <sup>st</sup> Class	Aizawl
12.	Shri Thomas Lalrammawia	Civil Judge cum Judicial Magistrate 1 <sup>st</sup> Class	Aizawl
13.	Shri H. Lalduhsanga	Civil Judge cum Judicial Magistrate 1 <sup>st</sup> Class	Kolasib

The inter-se-seniority of the Officers absorbed in Mizoram Judicial Service vide Government Notification Nos.A.32022/3/07-LJE, dated 06.09.2007 and A.32012/3/07-LJE, dated 10.01.2008 shall be counted from their respective date of joining in their original cadre and they shall be deemed to be in the Judicial Service w.e.f. 12.12.2006 i.e., from the date when Mizoram Judicial Service Rules, 2006 came into force.


By Order,  
Sd/- R. Phukan  
**I/C REGISTRAR GENERAL**

Memo No.HC.VII-155/Pt.-II/2011/ **5761-5808** /A, dated 02.07.2013.

Copy forwarded for information and necessary action to –

1. Secretary to the Government of Mizoram, Law & Judicial Department, Aizawl-796001.
2. Accountant General (A&E), Mizoram, Aizawl-796001.
3. Registrar (Admn./Judicial), Gauhati High Court, Guwahati.
4. The Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. Registrar, Gauhati High Court, Aizawl Bench, Aizawl-796001.
6. Shri P. Singthanga, Secretary to the Govt. of Mizoram, Law & Judicial Department, Aizawl.
7. Shri T. Saikunga, Special Judge, ND & PS Act, Aizawl (Independent Charge), Aizawl.
8. Smti. Lucy Lalrinthari, District & Sessions Judge, Lunglei.
9. Shri K.L. Liana, District & Sessions Judge, Aizawl.
10. Shri Vanlalmawia, Additional District & Sessions Judge, Lunglei.
11. Smti. Marli Vankung, Additional District & Sessions Judge, Aizawl.
12. Shri Joel Joseph Denga, Presiding Officer, MACT & Commissioner, Workmen's Compensation Act, Aizawl.
13. Smti. Helen Dawngliani, Addl. District & Sessions Judge cum PO, Human Rights Court, Aizawl.
14. Shri Thang Lianmang Guite, Member Secretary, Mizoram State Legal Service Authority, Aizawl.
15. Shri Vanlalenmawia, Additional District & Sessions Judge, Aizawl.
16. Smti. R. Vanlalchami, Chief Judicial Magistrate (Under suspension), Lunglei.
17. Shri Lalbiakzama, Senior Civil Judge, Aizawl.
18. Smti. M. Lallianmawii, Senior Civil Judge, Aizawl.
19. Dr. H.T.C. Laldrinchhana, Chief Judicial Magistrate cum Senior Civil Judge, Saiha.
20. Shri R. Vanlalena, Chief Judicial Magistrate cum Senior Civil Judge, Lunglei.
21. Shri Michael Lalrinsanga Sailo, Chief Judicial Magistrate cum Senior Civil Judge, Aizawl.
22. Shri Liansangzuala, Chief Judicial Magistrate, Kolasib.
23. Smti. R. Lalduhawmi, Chief Judicial Magistrate cum Senior Civil Judge, Champhai.
24. Smti. Sylvie Zomuanpuii Ralte, Senior Civil Judge, Aizawl.
25. Shri F. Rohlupaia, Chief Judicial Magistrate cum Senior Civil Judge, Mamit.
26. Shir R.A. Tapadar, O.S.D., Gauhati High Court, Guwahati.
27. Smti. Julie Lalrinzami, Civil Judge cum Judicial Magistrate 1<sup>st</sup> Class, Mamit.
28. Shri Lalngaihawia Zote, Civil Judge cum Judicial Magistrate 1<sup>st</sup> Class, Lunglei.
29. Smti. Ngursangzuali Sailo, Civil Judge cum Judicial Magistrate 1<sup>st</sup> Class, Aizawl.
30. Smti. Gracy L. Bawitlung, Civil Judge cum Judicial Magistrate 1<sup>st</sup> Class, Lunglei.
31. Shri Laldinpuia Tlau, Civil Judge cum Judicial Magistrate 1<sup>st</sup> Class, Aizawl.
32. Smti. Lalrochami Ralte, Civil Judge cum Judicial Magistrate 1<sup>st</sup> Class, Serchhip.
33. Shri Lalramsanga, Civil Judge cum Judicial Magistrate 1<sup>st</sup> Class, Aizawl.

34. Shri Vincent Lalrokima, Civil Judge cum Judicial Magistrate 1<sup>st</sup> Class, Aizawl.
35. Shri Birthoilal Sakachep, Civil Judge cum Judicial Magistrate 1<sup>st</sup> Class, Champhai.
36. Shri T. Lalhmachhuana, Civil Judge cum Judicial Magistrate 1<sup>st</sup> Class, Saiha & Lawngtlai.
37. Shri R. Malsawmdawngzuala, Civil Judge cum Judicial Magistrate 1<sup>st</sup> Class, Aizawl.
38. Shri Thomas Lalrammawia, Civil Judge cum Judicial Magistrate 1<sup>st</sup> Class, Aizawl.
39. Shri H. Laldusanga, Civil Judge cum Judicial Magistrate 1<sup>st</sup> Class, Kolasib.
40. Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload the aforesaid notification in the High Court Website.
41. Private Secretary to the Hon'ble Mr. Justice B.K. Sharma, Gauhati High Court, Guwahati.
42. Private Secretary to the Hon'ble Mr. Justice A.K. Goswami, Gauhati High Court, Guwahati.
43. Private Secretary to the Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati.
44. Superintendent (Appointment), Gauhati High Court, Guwahati.
45. Publisher, Mizoram Gazette, Aizawl for information and necessary action.  
He/She is requested to publish the Notification in the Gazette.
46. C.A. to the Registrar General/Registrar (Vigilance), Gauhati High Court, Guwahati.

  
**I/C REGISTRAR GENERAL**  
27.2.2017  
SR-07-13